

acquisition, limited working seasons due to heavy rainfall, extended rainy season in the North-Eastern part of the country and difficult terrain conditions have been affecting the pace of the work. In order to expedite land acquisition, the Ministry of Home Affairs has authorized the State Government of West Bengal to purchase land under their Land Purchase Policy and State Government of Meghalaya to acquire land under Urgency Clause of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. The work is monitored at highest level through regular meetings.

(c) No report of loss to West Bengal due to border infiltrations arising from lack of security measures along Indo-Bangladesh Border, has been received till date.

(d) and (e) As of now, no proposal for rehabilitating villages near Indo-Bangladesh Border and building community houses for households living beyond fencing, under Border Area Development Programme, is under consideration in the Ministry of Home Affairs.

Stone pelting incidents in Kashmir valley

*93. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been a sharp drop in the number of stone pelting incidents in the Kashmir valley this year;

(b) whether it is also a fact that around 1,600 such incidents were reported last year when CRPF personnel were attacked with stones;

(c) whether it is also a fact that around 30,000 personnel of the CRPF are deployed in the valley to assist the local police in maintaining law and order and conducting anti-militancy operations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The incidents of stone pelting against Security Forces in the State of Jammu and Kashmir are reported to be 2,808 during the year 2016 and 1,198 till November during this year.

(c) and (d) Adequate strength of Central Armed Police Forces (CAPFs) is deployed in the State of Jammu and Kashmir to assist the State Government in maintaining public order. It is not considered appropriate to disclose the level of deployment of Security Forces.